

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: 02.02.2018**

No. 67 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Civil Judges (Junior Division) named in column no.2 of the table given below, the powers of a Judicial Magistrate 1<sup>st</sup> Class for the District noted against her name in column no.3 of the table.

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting</b>	<b>Name of the District</b>
1.	2.	3.
1.	Ms. Anupama, J.M. 2nd Class, Siwan.	Siwan

**By order of the High Court  
Sd/- B.B. Pathak  
Registrar General**

**Memo No. 9126-9140 / Dated, Patna the 02.02.2018**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judge, Siwan / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officer concerned.)

**(-) For D. J. concerned only.**

**By order of the High Court,**

**Registrar General**